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Suspension of overdraft payment to the Government of West 'Bengal

100. SHRI SHANKER SINH VAGHEERT

SHRI MUKHTIAR SINGH MALIK:

Will the Minister of FINANCE be pleased to sHate:

- (a) the reasons for the suspension of overdraft payments to the Government of West Bengal;
- (b) which other States have drawn high overdraft payments as on the 31st March, 1984:
- (c) what are the details in this re-gard; and
- (d) what steps Government propose to take for helping such States to overcome the financial difficulties?

MINISTER THE OF FINANCE (SHRI PRANAB KUMAR MUKHERJEE): (a) On 24th January, 1084; the State Government was informed that, pending corrective measures, overdraft thould not exceed the existing level of Rs. 187 crores and the Reserve Bank of India will have to stop payments it this amount is exceeded for more than seven days continuously. The State Government was alerted on 9th March, 1984. The overdraft crossed even this high limit on 13-3-1984. Notices were given by th* Reserve Bank of India every day; but the overdraft did not go below Rs. 137 crores for eight consecutive working days. This brought about the situation When Reserve Bank of India was left with no alternative but to suspend payments, on 23-3-1984. As the recepits of that day resulted in reduction of overdraft below the limit of Rs. 187 crores, the Reserve Bank of India resumed payment on 24-3-1984.

- (b) A statement showing the unad justed overdraft drawn by the States as on 31-3-1984 is laid on the Table ot the House.
- (c) and (d) Government of India have* released a sum of Rs. 499.12 crores in the shape of loans to 11 States

for clearance on of their overdrafts as 31-3-1984.

Statement

Unadjusted overdrafts of States as on 31-3-1984

(Rs in crores)

States	Amount
i. Andhra Pradesh	0.51
a. Haryana	9.82
3. Karnataka	39 97
4. Kerala	.63.69
5. Manipur	4-43-
6. Nagaland	J3-9i
7. Punjab	73-94
8. West Bengal	51-29

मध्य प्रदेश तथा उत्तर प्रदेश में राष्ट्रीय वस्त्र निगम की मिलों द्वारा स्थानीय खरीद

101. श्री प्यारे लाल खंडेलवाल: क्या वाणिज्य मंत्री यह बताने की कृपा करेंगे कि:

- (क) 1 जनवरी, 1983 से 31 दिसम्बर, 1983 की अवधि में राष्ट्रीय वस्त निगम की हर मिल ने कितने-कितने रुपयों की स्थानीय खरीद की ;
- (ख) क्या यह सच है कि मध्य प्रदेश और उत्तर प्रदेश की राष्ट्रीय वस्त्र निगम की मिलों ने एक ही वस्त्र की स्थानीय खरीद के लिए विभिन्न दरों पर भुगतान किया;
- (ग) यदि हो, तो दरों में अन्तर के क्या कारण हैं ;
- (घ) क्या इस सबंध में सरकार को कोई शिकायत प्राप्त हुई है भीर क्या कोई जांच की गई; और